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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No.62A/2017 With T.P. No.62/560(6)/NCLT/AHM/2017(New)
IA No. 5344/2015 In C.P. No. 9/560(6)/NCLT/AHM/2015(Old)
(Jabalpur Bench, Madhya Pradesh High Court)**

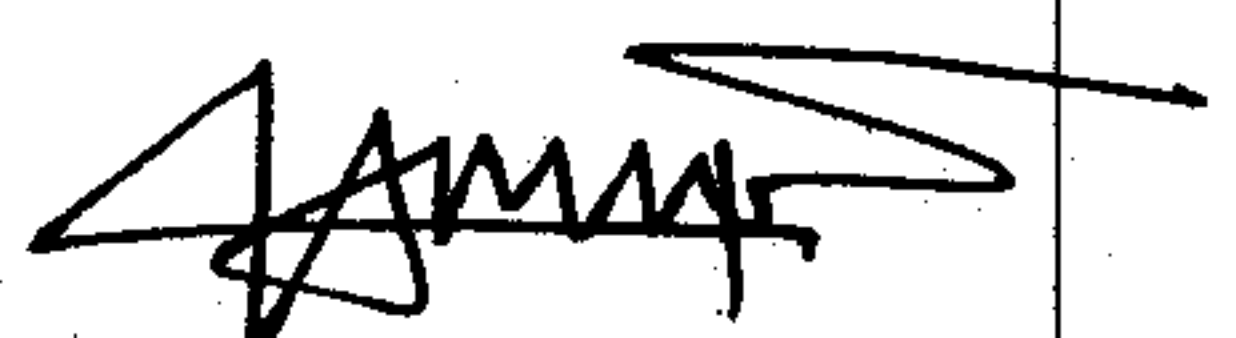

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017**

Name of the Company: Praveen Kumar Bohra
V/s.
Registrar of Companies & Ors.

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	HARMISH K. SHAH	Advocate	Intervener	
2.	NATASHA SUTARIA	Adv.	PETITIONER	


ORDER

Learned Advocate Ms. Natasha Sutaria present for Petitioner. None present for Respondent No. 2 and 3. Learned Advocate Mr. Harmish Shah present for Intervener.

At request of Learned Counsel for Intervener.

List the matter on 01.12.2017 as a last chance.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of October, 2017.